

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26379/2005

(From the judgement and order dated 11/04/2005 in CWP No. 5442/2005
of The

HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KARAN SINGH

Petitioner(s)

VERSUS

M/S EXECUTIVE ENGG.HARYANA MKT.BOARD

Respondent(s)

(With prayer for interim relief and office report)

Date: 08/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Jasbir Singh Malik, Adv.

Mr. S.K. Sabharwal, Adv.

For Respondent(s)

Mr. Ajay Siwach, Adv.

Mr.T.V.George, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

(Shashi Sareen)

Court Master

(Madhu Saxena)

Court Master

List of Books referred:

2000 (1) SCC 371

2001 (6) SCC 222